

**SECTION IIIA
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
CIVIL APPEAL NO. 105 OF 2013**

M/S SHYAM BIRI WORKS LTD.

....APPELLANTS

VERSUS

THE COMMISSIONER OF TRADE TAX

....RESPONDENTS

OFFICE REPORT

It is submitted that there is sole respondent and is represented through Counsel.

Service is complete.

It is submitted that neither counsel of the appellant has filed Affidavit of Valuation nor both the parties have filed statement of case so far.

The matter above-mentioned is listed before the Ld. Registrar's Court with this office report.

DATED THIS THE 22ND DAY OF JULY, 2015.

ASSISTANT REGISTRAR

Copy to:-

Dr. Kailash Chand, Advocate

Mr. Vinay Garg, Advocate

ASSISTANT REGISTRAR